

on ad-hoc basis to nearby LPG distributors in order to avoid disruption of supplies. When a regular LPG distributor (M/s. K. S. B. Enterprise) was commissioned on 16-7-1986 at Hauz Khas, the ad-hoc arrangement was ended. The consumers now have the benefit of a stable distributorship arrangement.

(f) There is no such proposal in view of (e) above.

#### Construction of buildings for District Industry Centres

596. SHRI BASUDEB MOHAPATRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the construction of buildings for each D.I.C. as per provision of I.I.C. scheme have been completed;

(b) if not, what are the reasons for delay in completion of buildings; and

(c) the amount allotted for the construction of buildings in each State and how much have been spent so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Out of 419 DICs, buildings of 300 DICs have been completed and 43 are in various stages of construction.

(b) The reasons for delay as reported by the State Governments generally are difficulties in acquisition of land and litigation in Courts, escalation in costs etc.

(c) No separate allocation is made for construction of DIC buildings. Central assistance presently is given under one time non-recurring grant on 50:50 basis to the State Governments and 100 per cent to Union Territories for construction of DIC buildings purchase of vehicles, office equipment, furniture etc. The details of Central assistance under non-recurring head released to various State/Union Territories from 1978-79

to 1985-86 is given in the enclosed statement (See below). The details regarding expenditure for the construction of DIC buildings are not maintained separately.

#### Statement

*Details of non recurring grant released to State/UT. Governments from 1978-79 to 1985-86.*

S. No.	Name of State/UT	(Rs. in lakhs)
1.	Andhra Pradesh . . . .	82.50
2.	Assam . . . . .	37.50
3.	Bihar . . . . .	160.00
4.	Gujarat . . . . .	85.00
5.	Haryana . . . . .	57.50
6.	Him. chal Pradesh . . . .	33.70
7.	Jammu & Kashmir . . . .	60.00
8.	Karnataka . . . . .	65.00
9.	Kerala . . . . .	57.50
10.	Madhya Pradesh . . . .	225.00
11.	Maharashtra . . . . .	136.00
12.	Manipur . . . . .	34.00
13.	Meghalaya . . . . .	12.00
14.	Nagaland . . . . .	27.50
15.	Orissa . . . . .	65.00
16.	Punjab . . . . .	47.50
17.	Rajasthan . . . . .	105.00
18.	Sikkim . . . . .	5.00
19.	Tamil Nadu . . . . .	70.00
20.	Tripura . . . . .	15.00
21.	Uttar Pradesh . . . . .	172.50
22.	West Bengal . . . . .	75.00
23.	Andaman & Nicobar Islands . . . . .	7.65
24.	Arunachal Pradesh . . . .	25.00
25.	Chandigarh . . . . .	5.00
26.	Goa, Daman & Diu . . . .	5.00
27.	Mizoram . . . . .	10.00
28.	Pondicherry . . . . .	4.00